

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 61/00247/2021**

This the 15<sup>th</sup> day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Ashish Kumar, age 22 years, S/o Sh. Tola Ram Sharma, R/o W. No. 16 Mohalla Purani Poonch, Tehsil Haveli, District Poonch.

.....Applicant

(Advocate: Mr. Ritesh Sharma)

**Versus**

1. Union Territory of Jammu and Kashmir, through Health and Medical Education Department, J&K Govt., Civil Secretariat, Jammu Pin 180001
2. Director, Health Services, Jammu Pin 180001.
3. Mission Director NRHM, Nagrota, Jammu Pin 185101.
4. Chief Medical Officer, Poonch Pin 185101.
5. Waqar Ahmed, S/o Amir Ud Din, R/o Village Sangla, Tehsil Surankote, District Poonch 185101.

.....Respondents

(Advocate: Mr. Rajesh Thappa, ld. DAG)

**O R D E R [O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

The present OA has been filed by the applicant seeking to quash the selection list dated 21.01.2021. It is apparent that the applicants are challenging the select list dated 21.01.2021 which is issued by the Member



Sec. District Health Society (Chief Medical Officer) Poonch. It is submitted by Mr. Rajesh Thappa, learned D.A.G. for respondents that this Tribunal has no jurisdiction to hear the case.



2. Contention of learned D.A.G. has force and it is to be accepted as 'National Health Mission' does not come within the jurisdiction of this Tribunal. It has not been brought within the jurisdiction of this Tribunal by notification as issued by the Central Government under Section 14 (2) of the Administrative Tribunal Act, 1985.
3. Accordingly, the O.A. is dismissed for want of jurisdiction. However, the applicant is at liberty to approach before the appropriate forum.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/M.M/